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(b) Amount spent through advertising agencies was as under: —

Year			Amount		
1975-76					Rs. 22,17,683
1976-77					29,78,848

Raw Cotton for Nepal *316. SHRI JAGDISH PRASAD MATHUR: SHRI HARISHANKER BHABHDA:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) whether Government of India have agreed to supply raw cotton to Nepal; and
- (b) if so, what will be the quantity and value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir.

(b) It has been decided to allocate 3000 MT of raw cotton to Nepal in 1978-79. The value will depend upon the quality lifted by Nepal.

Committee to consider introduction of Automation in Insurance Industry

*317. SHRI S. KUMARAN; SHRI YOGENDRA SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is fact that a Committee was appointed during the year 1977-78 to consider introduction of automation in the field of insurance business;
- (b) if so, whether the Committee has submitted its interim or final report; and
- (c) if the answer to part (b) above be in the affirmative, what are the main recommendations of the Committee?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). In September, 1976, the Government appointed an Expert Group to look into the computer requirements of the insurance industry. The Group has recently submitted a report relating to computerisation in the Life Insurance Corporation of India.

(c) The Group has recommended computerisation in certain Divisional Offices of the Life Insurance Corporation of India on the basis of their work load.

Production of false S.C./S.T. certificates to secure jobs in the R.B.I., Madras

- •318. SHRI V.P. MUNUSAMY: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that production of false Scheduled Castes/ tribes certificates to secure jobs against reserved posts in the Reserve Bank of India, Madras has become a regular feature;
- (b) if so, what is the number of such cases brought to the notice of the Reserve Bank authorities, Madras during the last three years; and
- (c) what action Government have taken against the individuals who produced false certificates and also against those who issued such false certificates?

THE MINISTER OF FINANCE (SHRI H. M. PATEL)., (a) to (c). No, Sir. It is not a fact that production of false caste certificates to secure jobs in Reserve Bank of India, Madras, has become a regular feature. The Reserve Bank of India has informed Government that its Madras Office has received a few complaints about production of false caste certificates. Inquiries are made by the Bank on receipt of such complaints and if it is revealed that a candidate has produced a false caste certificate, his name is deleted from the waiting

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list. During [he last 3 years, three complaints were received. In one case enquiries made revealed that there was no substance. The other two cases, where such a complaint was made, are swb-jwdice.

Clearance for Export of Coir products

- *319. SHRI ERA SEZHIYAN: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:
- (a) whether it is a fact that export of coir products manufactured on powerlooms by a firm at Colachal in Kanyakumari district of Tamil Nadu is being delayed for want of clearance from the Central Government;
- (b) if so, what are the reasons for the delay in giving clearance to its exports; and
- (c) what is the production capacity of this factory and the export obligation fixed for it?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). Only export of machine-made coir mats has been held in abeyance till a final decision is taken on the question of allowing mechanisation in the mat sector of the coir industry.

(c) The production capacity of this factory is 8 lakh sq. metres of mHtting and 2 lakh sq. metres of mats. The original export obligation was 75 per cent of its production. It has recently been raised to 100 per cent in respect of machine woven coir brush mats and pile carpets (cut and uncut).

Bombay- Aurangabad-Jaipur-Delhi flight

- *320. SHRI GOVINDRAO RAM-CHANDRA RAO MHAISEKAR: "Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether the recent change in the schedule of the Bombay—

Aurangabad—Jaipur—Delhi flight has caused resentment among air passengers; and

(b) if so, what are the reasons for the change in the schedule?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The change in the timings of service IC-492 (Bombay-Aurangabad—Udaipur—Jaipur—Delhi) Indian Airlines' schedule effective December, 1977, has caused some dissatisfaction among passengers. This change was made with a view to providing additional capacity needed on the Bombay-Trivendrum sector as the same air-craft is used for both the services.

However, with effect from 20th May, 1978 timings is being revised which will be almost the same as it was before i.e. early morning departure out of Bombay.

Negligence and swindling by an officer of the erstwhile Directorate of Exhibitions

- *321. DR. BHAI MAHAVIR: Will the Minister of COMMERCE. CIVIL SUPPLIES AND COOPERATION be pleased to state:
- (a) whether it is a fact that Indian goods worth about rupees two and a half lakhs were auctioned by the Government of Syria in 1973 due to the negligence of an officer of the erstwhile Directorate of Exhibitions:
- (b) whether it is also a fact that the same officer who held the rank of a Section Officer was sent to Baghdad Fair in 1974 to square accounts but he swindled money there also;
- (c) what are the circumstances under which a Section Officer was sent as the head of a team particularly when there were swindling charges against him with reference to the Paris and Brazil Fairs and in 1958 he had been forcibly sent back to the